Annexure-7

Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024

List of Creditors as on : 27.12.2024

Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	ESIC	28/08/2024	12,40,180	12,40,180	Operational Creditor (Government Dues)	-	-	-	-	-	-	-	-	N.A	The amount claimed is admitted
2	Assistant Commissioner of Income Tax	14/11/2024	12,54,40,440	12,54,40,440	Operational Creditor (Government Dues)	-	-	-	-	-	-	-	-	N.A	The amount claimed is admitted
	Total	-	**12,66,80,620**	**12,66,80,620**	-	-	-	-	-	-	-	-	-	-	-